

[Shri Ram Niwas Mirdha]

also. It is our view that we should involve more and more such agencies in our training programme so that our employees acquire more knowledge of Hindi.

About terminology it was said that there is artificiality in it and that there is a conspiracy behind it. I do not think so but the terminology formulated by the terminology commission of the education Ministry consists of not only Sanskrit words but words from regional languages also. This in fact is the policy. It is a matter of happiness that the situation has improved and it will further improve in future. One aspect of the Constitutional obligation is that with the help of good literature of all the languages of the country and by taking words from them a new glossary should be prepared. That will of course be in Devnagari script. This will in real sense, be service to Hindi and the nation. We want to work on this basis. That will help some languages to come closer and they will be better understood. I think such a glossary will be more practical and intelligible. The people of non-Hindi speaking areas will also be able to understand it. We shall follow it because it is a very good suggestion of the hon. Members. I once again would like to say that there are certain deficiencies in the implementation aspect. I have given detailed informations in my statement regarding various provisions made and committees constituted. The Central Hindi Committee has been constituted under the chairmanship of the Prime Minister. Every department has its own committee. In various metropolitan cities committees have been set up from administrative point of view. People meet there and discuss ways and means for encouraging the use of Hindi in Government Offices. I would like to assure the hon. Members that...*(Interruptions)*

[English]

SHRI P. KOLANDAIVELU : Does it not mean that you are imposing Hindi on non-Hindi speaking people ?

(Interruptions)

[Translation]

SHRI HARISH RAWAT : If some one had to be annoyed, it was we...
(Interruptions)

[English]

SHRI PARTAP BHANU SHARMA : Please try to learn Hindi and we will try to learn Tamil.

MR. CHAIRMAN : Order Please.
(Interruptions). Nothing will go on record.
(Interruptions) Minister may conclude.

[Translation]

SHRI RAM NIWAS MIRDHA : I have said in the beginning that there was no question of imposing Hindi. However, we will see that the status given to Hindi in the Constitution and in the laws and rules made thereunder is strengthened and how best we can implement the constitutional provisions in this respect. The hon. Members who says that Hindi is being imposed on them should bear in mind the provisions made in the constitution and in rules and regulations. We shall give whatever encouragement is possible while working under these provisions.

13 52 hrs.

WILD LIFE (PROTECTION)
AMENDMENT BILL*

[English]

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI) : Sir, I beg to move for leave to introduce a Bill further to amend the Wild Life (Protection) Act, 1972.

MR. CHAIRMAN : The question is :

“That leave be granted to introduce a Bill further to amend the Wild Life (Protection) Act, 1972.”

The motion was adopted.

SHRI Z.R. ANSARI : Sir, I introduce the Bill.